

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:877
ANSWERED ON:17.08.2007
NATIONAL FOOD FOR WORK PROGRAMME
Mohale Shri Punnulal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether irregularities have come to the notice of the Government under the National Food for Work Programme in Chhattisgarh during the last three years and the current year;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a) to (c) National Food for Work Programme (NFFWP) was launched as a prelude to National Rural Employment Guarantee Act (NREGA) in November, 2004. It got subsumed in NREGA with effect from 2.2.2006. A report alleging corruption in implementation of the NFFWP in Raigarh district of Chhattisgarh had come to the notice of the Government. It was referred to the State Government for enquiry and appropriate action.